

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:6830
ANSWERED ON:07.05.2010
FOREIGN COMPANIES
Yadav Shri M. Anjan Kumar

Will the Minister of FINANCE be pleased to state:

- (a) the item-wise break-up of amount of duties levied on foreign companies operating/ investing in the country during each of the last three years;
- (b) whether a number of foreign companies do not pay capital gains tax on their assets on profits earned by them on their share in India;
- (c) if so, the reaction of the Government thereto;
- (d) the amount of revenue loss suffered by the Government due to the non-payment of the said tax; and
- (e) the reaction of the Government thereto?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a) to (e): The information is being collected and will be laid on the Table of the House.